

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

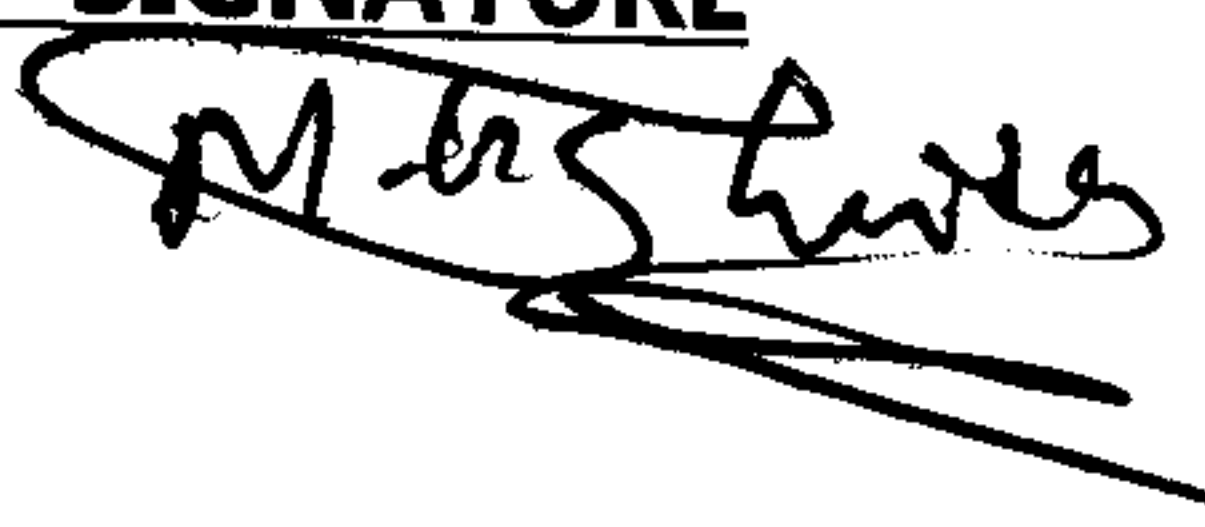
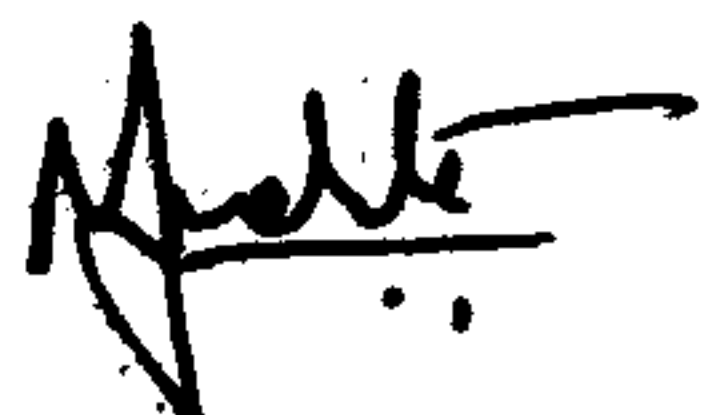
Co. Appeal No. 307/252/NCLT/AHM/2018

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.09.2018**

Name of the Company: Awaneesh Shrivastava  
(IITG Jobs Pvt. Ltd.)  
V/s.  
Registrar of Companies, MP.

Section of the Companies Act: Section 252(3) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MOHAMMED ARKAM G. SHAIKH	Adv.	Appellant	
2.	Nachiket D. Mehta for Ms. Maithali Mehta	Advocate	Respondent IT Dept	

**ORDER**

Advocate Mr. Arkam G. Shaikh is present for the Appellant. Advocate Mr. Nachiket D. Mehta for Advocate Ms. Maithali Mehta is present for the Respondent (Income Tax Department).

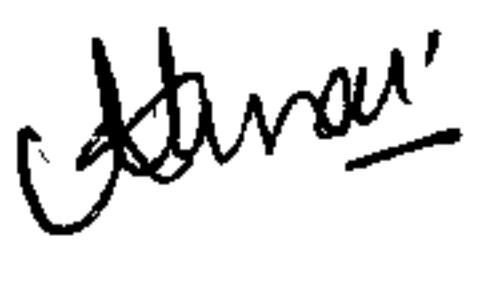
The proof of service of notice of date of hearing on the ROC is filed.

The representation of the ROC is received.

The representation of the Income Tax Department is received, through its Ld. Lawyer.

Arguments of both side's Counsels are heard.

The order is reserved.

  
**MANORAMA KUMARI  
(MEMBER JUDICIAL)**

Dated this the 17th day of September, 2018